

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2095/2023

RAKESH PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 05-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Kumar Srivastava, AOR
Mr. Dharendra Kumar, Adv.
Ms. Jyoti Tiwary, Adv.
Mr. Bijender Singh, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

Mr Vinod Prasad, Adv.
Mr. Akshat Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 are duly represented.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar